

(ख) इनका निर्माण कब तक पूरा हो जाएगा ; और

(ग) सरकारी कर्मचारियों के लिए क्वार्टरों के निर्माण पर वित्तीय वर्ष 1978-79 के दौरान कितना व्यय करने का प्रस्ताव है ?

निर्माण और धावास तथा पूर्ति और पुनर्वास मन्त्री (श्री सिकन्दर बख्त) : (क) सामान्य पूल क्वार्टरों के बारे में एक विवरण

जैसी कि 31 मई, 1978 को स्थिति थी, सभा पटल पर रखा है।

(ख) निर्माणाधीन अधिकांश क्वार्टरों के वित्तीय वर्ष, 1979-80 के अन्त तक पूरे हो जाने की आशा है।

(ग) 1978-79 के दौरान, सामान्य पूल क्वार्टरों के निर्माण के लिये 20.63 करोड़ रुपये की राशि निर्धारित है।

विवरण

31 मई, 1978 को निर्माणाधीन सामान्य पूल क्वार्टरों की संख्या

शहर का नाम	टाईप					कुल
	I	II	III	IV	होस्टल	
नई दिल्ली/दिल्ली	975	2,474	1,413	134	—	4,996
गाजियाबाद	200	64	—	—	—	264
बम्बई	300	640	155	80	—	1,175
कलकत्ता	56	1,192	776	—	84	2,108
मद्रास	120	—	—	—	—	120
बैंगलोर	80	—	—	—	—	80
चण्डीगढ़	100	60	40	—	—	200
शिमला	—	40	32	—	—	72
	1,831	4,470	2,416	214	84	9,015

Secondary Education Grants Commission

*114. SHRI AMAR ROYPRADHAN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have received a demand for setting up of a Secondary Education Grants Commission on the pattern of the University Grants Commission; and

(b) if so, what are the details in this regard and the steps taken so far by the Government?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Yes, Sir.

(b) The demand pertains to the establishment of Secondary Education Grants Commission on the lines of the University Grants Commission

for similar aid and purpose. It has been suggested that this body should also be entrusted with the task of revision and implementation of the National Pay Structure.

The matter has been considered by the Government and has not been found to be a feasible proposition.

Food for Work Programme

*115. SHRI K. MALLANNA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Central Government have framed a scheme for investment of Rs. 123 crores in the form of wheat under the 'Food for Work Programme' during 1978-79 for creation of permanent community assets or for maintenance work in rural areas;

(b) if so, the details regarding this scheme; and

(c) the number of persons going to be benefited with this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Yes, Sir. For the current year i.e., 1978-79 a target of utilising over one million metric tonnes of wheat has been fixed. In terms of cost of wheat above, this would mean an investment of Rs. 125 crores.

(b) A statement giving the details of the scheme is placed on the table of the House.

(c) If the target of utilising one million tonnes of wheat is achieved, this has the potential of generating employment to the tune of above 40 crore mandays reckoning at the rate of 2-1/2 Kgs. per head per day.

Statement

Food for work programme

Food for Work Programme was originally started in April, 1977 as a non plan scheme to augment the fund of the State Governments for the

maintenance of the public works on which large investment had been made in the past. The programme did not make much headway in the beginning due to certain constraints inherent in the scheme itself. Later on, towards the end of 1977 on review of the working of the scheme and the difficulties experienced by the State Governments, the scheme was liberalized to include all on-going plan and non-plan works.

Basic objectives

As brought out earlier the programme has the following basic objectives:

(i) To generate additional employment and provide gainful employment to large number of un-employed and the under-employed persons in the rural areas which will improve their incomes and consequently their nutritional levels; and

(ii) To put up productive works create durable community assets, many of which will lead to better production and employment and so also to better living standard of the people;

(iii) Utilisation of surplus food-grains to mobilise human resource for productive purpose.

Eligibility of Works to be taken up under the Programme

(i) Major, medium and minor irrigation works;

(ii) Flood protection drainage and anti-water logging works;

(iii) Soil and water conservation and afforestation works on Government and community lands including social forestry;

(iv) Roads including State highways;

(v) Construction of intermediate and main drains, field channels, land levelling etc. in the irrigation